

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.3265
TO BE ANSWERED ON THE 4TH AUGUST, 2017
CANTONMENT FUND SERVANT RULES

3265. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has any proposal to modify the Cantonment Fund Servant Rules, 1937; and
(b) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(डा. सुभाष भामरे)

(a) & (b): Yes, Madam. It is proposed to replace the existing Cantonment Fund Servant Rules, 1937 with following two set of Rules:-

- (i) The Cantonment Board Employees (Centralized Services) Rules.
(ii) The Cantonment Board Employees (Subordinate Services) Rules.

The above rules will seek to provide all aspects governing the service conditions of Cantonment Board employees including their recruitment, promotion, retirement, transfer, pay scales, allowances, disciplinary matters, provident Fund, pension etc.
